

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.04.2021 (MONDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Clarification**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Akashganga Infraventures India Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik	Akshay Ringe

### **For Orders**

<b>2.</b>	Comp. App. (AT) (Ins) No. 408 of 2020	Brightsun technocraft Pvt. Ltd. Vs. B.P. Agency (Delhi) & Anr.	Chandan Goswami	
<b>3.</b>	Comp. App. (AT) No. 02 of 2021 & I.A. No. 692 of 2021	Santosh Kumar Bhoot & Anr. Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat

### **For Admission (Fresh Cases)**

<b>4.</b>	Comp. App. (AT) No.37 of 2021	Raja Bahadur Welfare Association Vs. Okay Estate Developers Pvt. Ltd & Anr.	S.I. Ansary	Dhruv Gupta
<b>5.</b>	Comp. App. (AT) No. 45 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors.	Ankit Parashar	
<b>6.</b>	Comp. App. (AT) No. 46 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors.	Zeeshan Hashmi	

### **For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 945 of 2020	Shailendra Singh Vs. Nisha Malpani & Anr.	Abhishek Parmar	Ankur Gupta-R1 Saahila Lamba-R2 Nisha Malpani-RP
-----------	---------------------------------------	---	-----------------	--

<b>8.</b>	Comp. App. (AT) (Ins) No. 62 of 2021	Mitesh Patel Vs. Axis Bank Ltd. & Anr.	Dhaval Deshpande	Aayush Agarwal- R1
<b>9.</b>	Comp. App. (AT) (Ins) No. 151 of 2021	Lotus City Plot Buyers Welfare Association Vs. Three C Homes Pvt. Ltd. & Ors.  <b>With</b>	Piyush Singh	Saikrishna Rajagopal
<b>10.</b>	Comp. App. (AT) (Ins) No. 193-194 of 2021	Gaurav Katiyar Vs. Sandeep Goyal & Ors.  <b>With</b>	Rishabh Jain	
<b>11.</b>	Comp. App. (AT) (Ins) No. 205 of 2021	Ace Infracity Developers Pvt. Ltd. Vs. Three C Homes Pvt. Ltd. & Ors.	Ishaan Chakrabarti	

#### For Hearing

<b>12.</b>	Comp. App. (AT) (Ins) No. 832 of 2020  <b>Part Heard</b>	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhuri and Ors.  <b>With</b>	Neeha Nagpal	Indranil Ghose- R1 Madhav Kanoria- R2
<b>13.</b>	Comp. App. (AT) (Ins) No. 846 of 2020  <b>Part Heard</b>	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose- R1 Madhav Kanoria- R2
<b>14.</b>	Comp. App. (AT) (Ins) No. 1471 of 2019	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors.  <b>With</b>	Sidhartha Daas	Pooja Mahajan- R1
<b>15.</b>	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
<b>16.</b>	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh

<b>17.</b>	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai- R2&R3
<b>18.</b>	Comp. App. (AT) (Ins) No. 248 of 2020	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
<b>19.</b>	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora- RP

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar